

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

I/6

ORDER SHEET

APPLICATION NO. 113 OF 2002

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

12/11/2002

Mr. Kuldeep Mathur Adv. Brief holder for
Mr. Vinod Purohit, Counsel for applicant.

Put up tomorrow as prayed

for by Mr. Kuldeep Mathur.

(G. L. GUPTA)
Vice Chairman

13/11/2002

Mr. Kuldeep Mathur, Adv. Brief holder for
Mr. Vinod Purohit, Counsel for applicant.

Mr. Kuldeep Mathur, Adv. brief
holder for applicant makes a statement
at bar that the applicant has got
employment elsewhere and he does not
want to press the original Application.

In my view the original
Application is dismissed as not
pressed.

R/C
Secty 1 km
25/11/02

Part II and III destroyed
in my presence on 27.8.07
under the supervision of
section officer (1) as per
order dated 14.1.07

Section officer (Record)


J. K. KAUSHIK
Judl. Member